

List of Operation Creditors of Apollo Soyuz Electricals Private Limited under Regulation 13(2) (d) of IBBI (Insolvency Resolution Process of Corporate Persons) Regulations by Mr. Sanjay Kumar Lalit (Reg. No. IBBI/IPA-002/IP-N00760/2018-2019/12370) Resolution Professional, under the Insolvency and Bankruptcy Code, 2016

S. No.	Name of Creditor	Address	Gross Amount claimed by creditors (in Rs)	Creditor's claimed amount is subject to Verification from Books of Accounts
1	Vilas Transcore Limited	Plot No 435 To 437, Nr Galaxy Hotel, NH No 8, Por, Yadodara391243, Gujarat, India	20,25,438.00	
2	Transport Corporation of India Limited	TCI Freight (a division of Transport Corporation of India Limited), TCI House, Plot No. 69, Institutional Area, Sector-32, Gurugram, Haryana 122001	1,47,455.00	
		Claims of Operational Creditors	21,72,893.00	

List of Employees/Workmen of Apollo Soyuz Electricals Private Limited under Regulation 13(2) (d) of IBBI (Insolvency Resolution Process of Corporate Persons) Regulations by Mr. Sanjay Kumar Lalit (Reg. No. IBBI/IPA-002/IP-N00760/2018-2019/12370) Resolution Professional, under the Insolvency and Bankruptcy Code, 2016

S. No.	Name of Creditor	Address	Gross Amount claimed by creditors (in Rs)	Creditor's claimed amount is subject to Verification from Books of Accounts
	Employees/Workmen			
1	Minakshi Prashant Deshmukh	216,Sunita Estate, Village Road Mumbai-400078	3,92,000.00	
2	Priyanka Shivhare	Flat-402,Chandrasiddhi Apartment,B-Wing,Sector19-B,Koparkhairane,Navi Mumbai-400709	3,14,000.00	
		Claims of Employees/Workmen	7,06,000.00	

Note :

Claims are under verification as Books of accounts of the Corporate Debtor are not available. Amount of claim will be subject to review of the books of account of CD as and when made available.

RESOLUTION PROFESSIONAL

For Apollo Soyuz Electricals Private Limited-CIRP

Mr. Sanjay Kumar Lalit

Regn. No. IBBI/IPA-002/IP-N00760/2018-2019/12370

Place: Mumbai

Date: 06-10-2021